NAXALITE RAIDS ON EDUCATIONAL INSTITUTIONS

495. DR. DEBIPRASAD CHATTO-PADHYAYA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the number of teachers, students and other employees -of educational institutions killed and injured due to Naxalite raids on the educational institutions in West Bengal during the first six months of 1970;

(b) whether Government are aware of the fact that in many educational institutions, yearly and/or half-yearly examinations could not be held and that teaching work has been seriously hampered; and

-(c) the steps that have been taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : (a) to (c) The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

REDEFINING OF CONCEPT OF UNLAWFUL ACTIVITY

496. DR. DEBIPRASAD CHATTO-PADHYAYA: Will the PRIME MINISTER be pleased to State :

Whether there is any proposal under Government's consideration to redefine the concept of "unlawful activity" and bring an amendment to the law before Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIR-DHA) : The question of suitably enlarging the

DHA): The question of suitably enlarging the scope of the Unlawful Activities (Prevention) Act, 1967 is under consideration in all its aspects.

TRANSFER OF OFFICERS IN WEST BENGAL UNDER PRESIDENT'S RULE

497. SHRI A. P. CHATTERJEE : Will the PRIME MINISTER be pleas ed to state :

(a) whether several officers of the Government of West Bengal have been transferred after the imposition of

President's Rule from places where the } were posted under the United Fron Government;

(b) if so, what are the reasons foi such transfers;

(c) whether Shri Jyoti Basu, formei Deputy Chief Minister in the U.F Government has written a letter to the Governor in this regard; and

(d) whether any reply has been giver by the Government of West Bengal tc -he letter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF FAIRS (SHRI K. C. PANT) (a.) Yes, Sir.

(b) The transfers have been made for administrative reasons.

(c) and (d) On receipt of the communication from Shri Jyoti Basu, the Governor discussed the matter with him, and in view of this no written reply to him was considered necessary.

दिल्ली के स्कर्लो तथा कालेों में विद्यार्थियों का प्रवेध

498. श्री राम सहाय : क्या जिला तथा युवा-सेवा मन्द्री यह बताने की कुपा करेंगे कि :

(क) इस वर्ष दिल्ली के स्कूलों तथा कालेजों में कितने विद्यार्थियों को प्रवेश नहीं मिल सका: और

(ख) भारत सरकार ने इस सम्बन्ध में क्या कार्यवाही की या करने का विचार रखती है ?

ADMISSION OF STUDENTS TO SCHOOLS AND COLLEGES IN DELHI

498. SHRI RAM SAHAI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the number of students who could not get admission to the Higher Secondary schools and colleges in Delhi this year; and

†[] English translation.